

permanent status and pay. All such optees for India are thus enjoying the same privileges, prospects of promotion as are admissible to other permanent employees in the same grades and in the same Offices/Departments.

(c) No.

REVENUE OF ANDAMAN AND NICOBAR ISLANDS

**696. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Home Affairs be pleased to state what was the total revenue of Andamans and Nicobar Islands in October, 1945 when the Islands were re-occupied after Japanese surrender and what was the expenditure on administration towards the close of 1945?

(b) What were the revenue and expenditure on the administration of these Islands in the years 1949 and 1951?

(c) What was the revenue from forests alone?

(d) What is the state of means of communications between Andamans and Nicobar, specially car, in Nicobar Islands?

(e) What is the estimated income after full exploitation of forests within five years?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Revenue receipts of October 1945 to March 1946 were Rs. 2,46,000 and the expenditure for the same period was Rs. 36,99,000.

(b) The revenue and expenditure were as follows:

	Revenue	Expenditure
	Rs.	Rs.
1949-50 .	85,69,000	1,28,64,000
1950-51 .	79,29,200	1,41,41,100
1951-52 .	1,07,97,000	1,38,83,000

Rs.

(c) 1949-50	70,23,000
1950-51	50,64,700
1951-52	74,35,000

(d) The S. S. "Maharaja" visits Car Nicobar on every voyage from Port Blair to Madras and back about twelve times a year. Small vessels owned by M/S Akoojee and Co., Agents at Nicobar, link up the islands of the Nicobar group with Port Blair, and are available for Government use whenever required.

(e) It is expected to be Rs. 105 lakhs at the end of 1956-57.

NICOTINE

**697. Dr. Amin:** Will the Minister of Natural Resources and Scientific Research be pleased to state;

(a) the total expenses incurred for completing the research for producing Nicotine from tobacco waste by the National Chemical Laboratory; and

(b) what will be the cost of Nicotine produced by this process and the cheapest cost at which it is available from abroad?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Total expenses incurred are approximately Rs. 6,200/-.

(b) The economics of the process are being examined by the National Chemical Laboratory. Cost of imported Nicotine Sulphate is reported to be approximately Rs. 20 per kilogram (=2.2 lbs. approximately).

LANGUAGE TABLES

**698. Shri H. N. Mukerjee:** Will the Minister of Home Affairs be pleased to state:

(a) whether language tables are being compiled in connexion with the 1951 Census;

(b) if the answer to part (a) above be in the affirmative, when such tables are expected to be published; and

(c) whether special language tables are being prepared for the Hindi-speaking regions, showing break-ups in the major regional languages like Brijbhasha, Bundalkhandi, etc.?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) The tables are expected to be published by the middle of 1953.

(c) The language tables for the 1951-Census will give all the languages and dialects as returned by the persons enumerated.

VISITS OF SECRETARY

**699. Dr. Amin:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state how many times, at what times and for how long during each trip the present Secretary to the Ministry has gone out of India on Government business since 15th August, 1947?

(b) What are the names of the countries visited by him during each trip and the reasons for the same?

(c) What expenses were incurred by Government for each of these trips?

(d) Have any reports been submitted by him and if so, when do Government propose to lay these Reports on the Table of the House?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) to (d). A statement giving the information asked for is laid on the Table of the House. [See Appendix VII, annexure No. 40.]

#### POST-MATRIC SCHOLARSHIPS

**700. Shri K. C. Jena:** (a) Will the Minister of Education be pleased to state how many applications for post-Matric Scholarships were received this year from the Scheduled Caste and Scheduled Tribe students from various States by the Central Scholarship Board (the figures to be given State-wise)?

(b) Have those applications been considered and scholarships awarded to the applicants?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) A statement is laid on the Table of the House. [See Appendix VII, annexure No. 41.]

(b) Yes, 3,065 Scheduled Castes and 1,094 Scheduled Tribes students from all over India have been selected for 1952-53 Scholarships.

#### IMPERIAL BANK OF INDIA

**701. Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state:

(a) the percentage of British Directors in the Central and Local Boards of the Imperial Bank of India;

(b) the stage of Indianisation of the management reached so far and the prospects of complete Indianisation;

(c) the distribution of shares among the Indian, Pakistani and British shareholders in 1951-52;

(d) the amount of deposit, in 1951-52, (i) from Government and (ii) from private depositors; and

(e) the amount of advances made in 1951-52 (i) to Indian concerns and (ii) to British concerns?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The percentage of British Directors to the total number of Directors in the Central Board and the Local Boards of the Imperial Bank of India is as follows:—

Central Board	25 per cent.
Calcutta Local Board	42 per cent.
Bombay Local Board	28 per cent.
Madras Local Board	42 per cent.

(b) The number of officers of the Imperial Bank of India as on 31st December, 1946 was 101 Europeans and 73 Indians. As on 31st October, 1952 the figures were 29 Europeans and 120 Indians. Out of 16 Senior Staff Appointments in India, 10 have already been Indianised. It is expected that all senior appointments in the Bank will be Indianised by 1955.

(c) The number of shares held as at 21-5-1952 were as follows:—

	Fully paid	Partly paid
by Europeans	9,743	12,158
by Indians	46,708	1,10,652
by others (including Corporations, Societies, Associations etc.)	18,549	27,190
<b>TOTAL</b>	<b>75,000</b>	<b>1,50,000</b>

No separate statistics are available to show the holdings of Pakistani shareholders.

(d) The deposits shown in the Bank's Balance Sheet as at 30-6-1952 amounted to Rs. 226½ crores. The Imperial Bank is transacting Government business as Agent of the Reserve Bank of India. Receipts and payments on behalf of Government are adjusted with the Reserve Bank daily. No deposits are therefore held by the Bank from the Government of India as such.

(e) The information is not available, but an analysis of the advances was made in April 1949 which revealed that 3 per cent. of the advances outstanding at that time was to solely European concerns, 20 per cent. to partly European concerns and 77 per cent. to Non-European concerns.

#### SPEEDY DISPOSAL OF WINDING-UP PROCEEDINGS

**702. Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state whether rules have been framed, and if so, by which High Courts, under Section 45 of the Banking Companies Act for the speedy disposal of winding-up proceedings?

**The Minister of Finance (Shri C. D. Deshmukh):** No rules are required to be framed under Section 45 of the Banking Companies Act, 1949. Presumably the hon. Member's reference is to the rules required to be framed under sub-section (2), of